

FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF GOVIND PARVA AGRO PRODUCTS PRIVATE LIMITED		
Sr.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Govind Parva Agro Products Private Limited
2.	Date of incorporation of corporate debtor	15.12.2009
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies – Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01110PN2009PTC135159
5.	Address of the registered office and principal office (if any) of corporate debtor	A/P Rajuri, Tal. Karmala, Solapur, Maharashtra – 413203, India
6.	Date of closure of Insolvency Resolution Process	28.03.2023
7.	Liquidation commencement date of corporate debtor	Order pronounced: 15.05.2023 Order made available: 16.05.2023.
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Vinit Gangwal Reg No: IBB/IPA-002/IPN00091/2017-2018/10235
9.	Address and e-mail of the liquidator, as registered with the Board	Email Id: ip.vinitgangwal@sudharman.in Address: Office No.503, Varun capital, CTS No. 364+365/13, Off. J.M. Road, Bharat Petroleum Lane, Next to Citotel, Shivajinagar, Pune, Maharashtra - 411005
10.	Address and e-mail to be used for correspondence with the liquidator	Email ID: ip.govindparva@sankalp-ipe.com Address: 401, 4th Floor, The Central Building, Shell Colony Road, Chembur, Mumbai, Maharashtra - 400071
11.	Last date for submission of claims	14.06.2023

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of **Govind Parva Agro Products Private Limited** on 15.05.2023.

The stakeholders of **Govind Parva Agro Products Private Limited** are hereby called upon to submit their claims with proof on or before 14.06.2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

IP Vinit Gangwal
Liquidator of Govindparva Agro Products Private Limited
IP Registration No: IBB/IPA-002/IP-N00091/2017-2018/10235
Date : 20.05.2023
Place : Pune